

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-659**  
ANSWERED ON- 26/07/2023

**DUAL DEGREES TO THE STUDENTS BY UGC**

659 SHRI PARIMAL NATHWANI:

Will the MINISTER OF EDUCATION be pleased to state:

- (a) whether it is a fact that the University Grants Commission (UGC) has granted permission to offer dual degrees to the students simultaneously, if so, the details thereof;
- (b) how many universities in the country are offering such facilities to the students;
- (c) number of students opted for receiving dual degrees; and
- (d) whether it is a fact that the students opting for the dual degree are facing problems in obtaining migration/transfer certificate, and if so, steps have been taken or being taken by Government to resolve this issue?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(Dr. SUBHAS SARKAR)

(a): As per the information received from the University Grants Commission (UGC), on 13.04.2022 UGC has issued Guidelines for pursuing Two Academic Degrees simultaneously. Degree or diploma programmes under these guidelines shall be governed by the Regulations notified by the UGC and also the respective statutory/professional councils, wherever applicable. These guidelines are available at [https://www.ugc.gov.in/pdfnews/5729348\\_Guidelines-for-pursuing-two-academic-programmes-simultaneously.pdf](https://www.ugc.gov.in/pdfnews/5729348_Guidelines-for-pursuing-two-academic-programmes-simultaneously.pdf) .

Based on the guidelines, the universities are required to devise mechanisms, through their statutory bodies, for allowing their students to pursue two academic programmes simultaneously.

(b) & (c): Information is not centrally maintained by the UGC.

(d): UGC has written to Universities to devise facilitative mechanisms through their statutory bodies to allow students to pursue two degrees simultaneously.

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